

SL.No.17

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.912/2019 in CP (IB) No.568/9/HDB/2018
NAME OF THE COMPANY	Vijay Home Appliances Ltd
NAME OF THE PETITIONER(S)	Safexpress Pvt Ltd
NAME OF THE RESPONDENT(S)	Vijay Home Appliances Ltd
UNDER SECTION	9 of IBC

ORDER

IA(IBC)/912/2019

At request of the Counsel for the Respondent, for hearing, post on 27.04.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)